

12.46 hrs.

**MAINTENANCE OF INTERNAL
SECURITY (REPEAL) BILL***

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): I beg to move for leave to introduce a Bill to repeal the Maintenance of Internal Security Act, 1971.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Better late than never. If they had done it earlier and done it more gracefully, it would have been much better. But I would like... (Interruptions)

SHRI VAYALAR RAVI (Chirayinkil): He can only object. He should say whether he is objecting or not.

SHRI JYOTIRMOY BOSU: I would draw your attention to article 22...

SHRI VAYALAR RAVI: No.

SHRI JYOTIRMOY BOSU: I want an assurance from the hon. Minister...

SHRI VAYALAR PAVI: On a point of order.

MR. SPEAKER: Only if you object. Are you objecting?

SHRI JYOTIRMOY BOSU: Under what rule did you allow Mr. Stephen last time? He did not oppose.

MR. SPEAKER: They objected to it. Only when a Member objects, is he allowed.

SHRI JYOTIRMOY BOSU: Mr. Stephen was allowed to raise...

MR. SPEAKER: Please look into the records. I posed this question to him, and Mr. Stephen said: "I am opposing the Bill". If you are opposing, I will allow you.

SHRI JYOTIRMOY BOSU: I want to draw your attention...

MR. SPEAKER: That is not allowed under the rules.

SHRI JYOTIRMOY BOSU: I wanted to know from the hon. Minister...

MR. SPEAKER: You can do it when the Bill is discussed.

SHRI JYOTIRMOY BOSU: They have succeeded in putting you out of gear.

MR. SPEAKER: I am heavy enough for that.

SHRI JYOTIRMOY BOSU: May I, with your permission, seek an assurance from the hon. Minister...

MR. SPEAKER: No. Nothing of the sort. No such assurance.

SHRI JYOTIRMOY BOSU: ...whether article 22(4)...

MR. SPEAKER: Under this guise, you cannot make a speech.

Mr. Kanwarlal Gupta. Are you opposing the Bill?

SHRI KANWARLAL GUPTA (Delhi Sadar): I am not opposing the Bill.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Maintenance of Internal Security Act, 1971."

The motion was adopted.

SHRI CHARAN SINGH: I introduce the Bill.

12.50 hrs.

INDIAN EXPLOSIVES (AMENDMENT) BILL*

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): I beg to move for leave to introduce a Bill further to amend the Indian Explosives Act, 1884.

*Published in Gazette of India Extraordinary Part II, section 2, dated 19-4-1978.